OFFICE OF THE PRINCIPAL DISTRICT JUDGE & SESSIONS JUDGE (NORTH), ROHINI COURTS, DELHI.

CORRIGENDUM

In partial modification of Order No. 23246-23558/F2N(10)/S.Vacation/Admn.I, II & III/North/RC/2026 dated 30.05.2026 of this office, the following Officials posted in Cash Branch, North District, Rohini Courts, Delhi shall avail *Special Casual Leave* during the ensuing Summer Vacation-2026, on the period as mentioned against their respective name(s):-

S. No.	Name Of Official	EC	Designation	Period of Special Casual Leave
1.	Sh. Satpal	58478358	JA	23.06.2026 to 30.06.2026
2.	Sh. Nitin Sindhu	50466354	JJA	15.06.2026 to 20.06.2026
3.	Sh. Vijay Mathur (PH)	66301482	Orderly	23.06.2026 to 30.06.2026

Remaining directions contained in above mentioned order shall remain same.

(Sidharth Mathur)
Principal District & Sessions Judge (Officiating),
North District : Rohini Courts : Delhi.

No. 26528-543/F2N(10)/S.Vacation/Admn.I,II&III/North/RC/2026 Dated, Delhi the 16/06/2026

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The HOO/DDO Accounts Branch, North District, Rohini Courts, Delhi.
4. The Officials concerned, North District, Rohini Courts, Delhi.
5. The Dealing Official, Leave/Service Book, North District, Rohini Courts, Delhi.
6. The Branch In-Charge, Facilitation Center, Rohini Courts, Delhi.
7. The Web-Site/Computer Committee, Tis Hazari Court & Rohini Court, Delhi.
8. Personal Office of the Ld. Principal Distrcit & Sessions Judge, North District, Rohini Courts, Delhi.
9. The Record Officer (RTI), North District, Rohini Courts, Delhi.
10. The Branch-in-Charge, Care Taking Branch, Rohini Courts, Delhi to display the same on notice boards.
11. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading the same in LAYERS.

Principal District & Sessions Judge (Officiating),
North District : Rohini Courts : Delhi.